

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.No. 378/2000

IN

OA No. 1606/2000

New Delhi: this the 1st day of November, 2000.

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

R.P. Bathla,
TGT (Biology),
Kendriya Vidyalaya,
New Mehrauli
Road,
New Delhi - 67.

....Applicant.

Versus

The Principal,
Kendriya Vidyalaya,
New Mehrauli Road,
New Delhi - 67

2. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi

.....Respondents.

ORDER (BY CIRCULATION)

Mr. S.R. Adige, VC (A)

1. Perused the RA.

2. The grounds taken in the RA do not bring it within the scope and ambit of Section 22(3)(f) A.T. Act read with Order 47 Rule 1 CPC under which alone any order/decision of the Tribunal can be reviewed.

3. The RA is rejected.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A).

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